



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.03.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 20.03.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1450 of 2022 & I.A. No. 4561, 4562, 4563 of 2023 Part Heard	Armaan Casa Pvt. Ltd. Vs. Ireo Pvt. Ltd.	Shikha Tandon	Roohe Hina Dua Abhimanyu Bhandari Ananya Sikri
2.	Comp. App. (AT) (Ins) No. 187 of 2023 & I.A. No. 677, 678, 679 of 2023 Part Heard	Uday J. Desai Vs. Bank of India & Anr.	Neeha Nagpal	Mahima Singh Shreya Mahalwar Aayush Agarwala-R1 Shahan Ulla-R2
3.	Comp. App. (AT) (Ins) No. 1902 of 2024 & I.A. No. 1300 of 2025 Part Heard	Suraksha Asset Reconstruction Ltd. Vs. Municipal Corporation of Greater Mumbai & Ors. With	Chitranshul A. Sinha	Ashish Wad Meghna Rao Harshit Goel Siddharth Dharmadhikari Swati Arya

4.	Comp. App. (AT) (Ins) No. 2014 of 2024 & I.A. No. 7554 of 2024 Part Heard	Bank of India Vs. Municipal Corporation of Greater Mumbai & Ors.	Aditya Kumar	Ashish Wad Siddharth Dharmadhikari Swati Arya Naman Tandon Harshit Goel Meghna Rao-R2
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By order of Hon'ble Chairperson
-Sd/-
Registrar